

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-348(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES:

Exquisite Buildcon Project Ltd.
v/s.
Hara Estate & Capital Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

None present.

In the interest of justice, list this matter on 31.07.2018.

RAVIKUMAR DURAISAMY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)